

12.32½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-THIRD REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Eighty-third Report of the Committee on Private Members' Bills and Resolutions.

12.33 hrs.

PUBLIC ACCOUNTS COMMITTEE
FORTY-SIXTH REPORT

Shri Morarka (Jhunjhunu): Sir, I beg to present the Forty-sixth Report of the Public Accounts Committee on Audit Report (Civil) on Revenue Receipts, 1965 relating to Income-tax, Other Revenue Receipts and "General".

12.33½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-SECOND REPORT

Shri D. N. Tiwary (Gopalganj): Sir, I beg to present the Twenty-second Report of the Committee on Public Undertakings on Indian Drugs and Pharmaceuticals Limited.

12.33½ hrs.

STATEMENT RE. FOOD SITUATION
IN WEST BENGAL

Mr. Speaker: Shri Subramaniam to make the statement.

The Minister of Food and Agriculture (Shri C. Subramaniam): Shall I lay it on the Table or shall I read it out?

Mr. Speaker: Is it a long one?

Shri C. Subramaniam: Yes, it is about five pages.

Mr. Speaker: It may be laid on the Table of the House. I will get it circulated.

[The statement was laid on the Table—Placed in Library. See No. LT-5923/66].

Shri S. M. Banerjee (Kanpur): We have got a copy.

Shri Indrajit Gupta (Calcutta South-West): We would like to put a few questions.

Mr. Speaker: I will allow a few questions.

Shri Indrajit Gupta: We had tabled a calling-attention notice.

Shri S. M. Banerjee: Our names are there.

Mr. Speaker: I have received the notice. I will allow them. **Shri Yashpal Singh.** . . . Does he want to put a [Mr. Speaker]

Some hon. Members: We do not know what the statement is.

Mr. Speaker: When I said that it might be circulated, some hon. Members said that they had got the copies. What can I do?

Shri Indrajit Gupta: You can fix some time later on today, at 3 or 4 o'clock.

Mr. Speaker: I can put it down for tomorrow.

Dr. Ranen Sen (Calcutta East): Yes, that is better.

Mr. Speaker: All right; then I will put it down for tomorrow.

12.34 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF DEFENCE—contd.

Mr. Speaker: The House will now take up further discussion and voting on Demand Nos. 4 to 8 and 114 relating to the Ministry of Defence for which 8 hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicat-